

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1551

ANSWERED ON:03.08.2010

CRIME AGAINST FOREIGN WOMEN

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the cases of crime against foreign women have been reported in the country including NCT of Delhi;
- (b) if so, the number of such cases registered during each of the last three years and the current year, crime-wise including sexual abuse and molestation, State-wise including NCT of Delhi;
- (c) the number of accused arrested and the action taken against them during the said period, State-wise including NCT of Delhi;
- (d) the number of cases solved/unsolved alongwith the steps taken to solve all the pending cases; and
- (e) the steps taken by the Government to curb such incidents in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (e): The cases of crime against foreign women have been reported. However, NCRB does not maintain separate information on crime against foreign women. As per information provided by NCRB on crime against women which includes foreign women also, State/ UT-wise details of the cases registered, cases charge sheeted, persons arrested and persons convicted under offences of rape, molestation, sexual harassment and total crime during 2006-2008 are at Annexures-I, II, III and IV respectively. As per the Seventh Schedule to the Constitution of India "Police" and "Public Order" are State subjects and, as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crime including crime against foreign women, lies with the State Governments/ UT Administrations. However, the Union Government attaches importance to the issues related to safety and security of women including foreign women. A detailed advisory dated 4th September 2009 has been sent to all State Government/ UT Administrations wherein States/ UTs have been advised to undertake comprehensive review of the effectiveness of the machinery for insuring safety and security of women. The Advisory is available on Ministry of Home Affairs website, www.mha.nic/in. The advisory has recommended measures like gender sensitization of the police personnel, minimizing delays in investigation of murder, rape and torture of women, adopting appropriate measures for swift and salutary punishment to public servants found guilty of custodial violence against women, etc. In order to ensure safety and security of tourists, the Ministry of Tourism has also advised all State Governments/ UT Administrations to deploy tourist police. Ministry of Tourism, in consultation with Ministry of Home Affairs and State Governments/ UT Administrations, has also framed guidelines for formation of tourists' security organization which have been sent to State Governments/ UT Administrations.